

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5680
ANSWERED ON:30.04.2013
RECOMMENDATIONS OF ARC
Abdulrahman Shri ;Gowda Shri D.B. Chandre

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the recommendations received by the Ministry from the Administrative Reforms Commission (ARC) with regard to maintenance of law and order, tackling of federal crimes effectively deployment of security forces in affected States, Police Reforms and separation of law and order duties;
- (b) whether the Government has taken any action on these recommendations including police reforms and separation of law and order duties;
- (c) if so, the details and the outcome thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)to (d): The 5th Report titled 'Public Order; Justice for each & Peace for all" prepared by the 2nd Administrative contains a total of 165 recommendations,. These recommendations cover wide-ranging reforms in the area of Public Oder. They include police reforms, management of public order, reforms in the criminal justice system, federal crimes and special laws and the role of civil society and media in the management of public order. Out of a total of 165 recommendations in the 5th Report, 153 recommendations relate to the State Governments.

As per the Seventh schedule to the Constitutions of India 'Police' and 'Pblic Order' are State subjects and, as such, most of the recommendations contained in the 5th report of the 2nd ARC have to the implemented by the States. It is, therefore, important that the views of the State Government on these 153 recommendations ae taken on board before a final decision in the matter is taken. Accordingly, commendations. A Conference of chief Ministers was also organized recently on 15.4.2013 to seek their views on these 153 recommendations.

These recommendations are now being examined in the fight of the views observations of the different States and Union Territories.